

**RAJASTHAN HIGH COURT, JODHPUR**

**ORDER**

No: Estt/HC/2024/ 129

Date: 02/03/24

Upon declaring successful in the recruitment to the post of Junior Personal Assistant, Shri Rohit Bisht (Roll No. 357834) was asked to remain present for verification of documents on 06.01.2024 but he was not present for his verification of document on 06.01.2024. Thereafter, vide notice dated 19.01.2024, he was directed to report for verification of documents within 7 days from issuance of notice, however, he was failed to report for the said purpose.

Therefore, candidature of Shri Rohit Bisht (Roll No. 357834) for appointment to the post of Junior Personal Assistant is hereby canceled with immediate effect.

By Order

  
REGISTRAR (ADMN.)

Date: 02/03/24

No. I/A(iii)(a)(1)06/2022/ 610

Copy forwarded to the following for information and necessary action:-

1. Registrar(Admn./Exam./Class./CPC/Rules/Vig/Writs/OSD(F&I), Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
2. The Director, Rajasthan State Judicial Academy, Jodhpur.
3. Confidential Section, Rajasthan High Court, Jodhpur.
4. Computer Cell, RHC, Jodhpur with the direction to upload on the official website of the Rajasthan High Court.
5. Concerned Shri Rohit Bisht S/o Ranbir Singh Bisht, R/o A-38, Guru Jambhewhwar, University Hisar, Haryana, Pin Code 125001.
6. Personal file.

  
REGISTRAR (ADMN.)